

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30-08-2018.

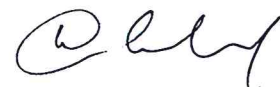
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/195/2018  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER(S) : DEEPAK HANWANT MEHTA  
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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Roanesh Swartha  
(R2)

Prabhu Bhat



Aashish Jain Daria  
For Suleena & Suleena

Counsel for Petitioner



**ORDER**

Counsel for Petitioner present. Senior counsel for R2 present. Both counsels made submissions. **Put up along** with IA/194/2018 and main CP on **04.09.2018**.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)